

THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL
DEVELOPMENT/

औद्योगिक विकास मंत्रालय में उपमंत्री
(PROF. SIDDHESHWAR PRASAD): (a)
In the month of April, 1971 the selling
agents of M/s. Premier Automobiles Ltd.,
sold Fiat Cars at prices indicated below:

Ex-factory Retail
selling price

- (i) In respect of cars sup- Rs.
14,325 plied by M/s. Premier
Automobiles upto 16th April,
1971.
- (ii) In respect of cars «up- Rs.
15,687 plied by M/s. Premier
Automobiles after 16th April,
1971.

These prices are exclusive of excise duty,
sales tax, insurance and other charges.

(b) Rs. 1,362 inclusive of an increase of
Rs. 9 in the Dealer's Commission.

(c) Complaints are received from time
to time about the defects in and the poor
quality of Fiat Car manufactured in
the country.

(id) No separate enquiry has been held
in regard to the inferior type of silencers
fitted to Fiat Cars. However, the general
question of deterioration in the quality of
passenger cars manufactured in the
country was enquired into by the Motor
Car Quality Enquiry Committee set up in
1967. The aspect of quality of indigenous
cars was also looked into by the Car Pikes
Inquiry Commission.]

GOLD SPOT AND LIMCA DRINKS

622. SHRI SITARAM KESRI: Will the
Minister of INDUSTRIAL DEVELOP-
MENT/

औद्योगिक विकास मंत्री
to
state:

(a) the original Investment of the pro-
prietors of the Gold Spot and Limca
drinks as in 1962; and

(b) the assets of these Companies ;i-. on
31st March, 1971?

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(PROF. SIDDHESHWAR PRASAD):
(a.) and (b) Information is being collected
and will be laid on the Table of the
House.

+ [] English translation.

THEFT OF RAILWAY EQUIPMENTS IN NORTHERN AND SOUTH EASTERN RAILWAYS

623. SHRI SITARAM KESRI: Will
the Minister of RAILWAYS/ रेल मंत्री
be pleas-
ed to state:

(a) whether it is a fact that the
incidence
of thefts of vital equipments is on the in-
crease in the Northern and South-Eastern
Railways; and

(b) if so, the steps taken to check such
thefts?

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RAILWAYS/ रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI

QURESHI): (a) Yes, to some extent.

(b) The following steps are being taken
to check thefts of equipments:

1. To the extent possible Railway
Protection Force staff are deployed
round the clock for the protection of
railway property and equipments
against thefts. In addition two
Battalions of Armed Railway
Protection Special Force have recently
been deployed in West Bengal.

2. Important night trains are escorted
by GRP/RPF personnel in affected sec-
tions.

3. Plain clothes staff of Railway
Protection Force are utilised for
collection of criminal intelligence with
a view to tracking down criminals and
receivers of stolen property.

4. On the request of Ministry of Rail-
ways, the Ministry of Home Affairs
have drawn attention of the State
Governments regarding the necessity of
preventive action as also effective
investigation and prosecution of cases
of thefts of copper/ traction wire and
signalling equipment.

CONTRAVENTION OF IMPORT REGULATIONS BY A TRACTOR MANUFACTURING UNIT

624. SHRI B. C. PATTANAYAK:
Will

the Minister of INDUSTRIAL
DEVELOP-

MENT/ औद्योगिक विकास मंत्री be pleased to
state:

(a) whether it is a fact that the tractor
industry was delicensed in February,
1968;

(b) if so, the number of units which
started production;

(c) whether Government are aware that
a unit which was given import licence
under the manufacturing programme and
which came into production has
contravened import licence regulations; if
so the name of the unit; and

(d) the action taken or proposed to be
taken against this concern?